

Annexure- 4

Name of the Corporate Debtor: Ecstasy Realty Private Limited; Date of commencement of CIRP: 9 March 2026; List of Creditors as on: 10.08.2026

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

Sr No.	Name of creditor	Identification number	Details of claim received		Details of claims admitted					Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Variegate Realty Pvt. Ltd. *	U70100MH1999PTC121441	02.07.2026	22,34,14,888	-	Unsecured	-	Yes	-	-	-	-	22,34,14,888	Claim received beyond timeline specified as mentioned in Regulation 12. Accordingly,
2	Minix Holdings Private Limited	U65990GJ1999PTC035944	06.07.2026	25,35,92,085	-	Unsecured	-	-	-	-	-	-	25,35,92,085	
3	DSG Holidays Private Limited	U55101MH2023PTC400891	14.07.2026	25,49,22,703	-	Unsecured	-	-	-	-	-	-	25,49,22,703	
4	R Tulsidas Exports Pvt Limited	U51900MH1982PTC029014	16.07.2026	1,28,89,616	-	Unsecured	-	-	-	-	-	-	1,28,89,616	
5	Sumangi Agro Pvt Ltd.	U15143CT1995PTC009214	15.07.2026	84,17,740	-	Unsecured	-	-	-	-	-	-	84,17,740	

6	Parshwa Developers Private Limited	U70102MH1991PTC 061504	15.07.2026	2,72,34,669	-	Unsecured	-	-	-	-	-	-	2,72,34,669	the claims will be dealt as per Regulation 13 (1B) and (1C) of CIRP Regulations.
	TOTAL			55,70,56,813/-									55,70,56,813/-	

General Notes:

- 1. Claims that are admitted may be subject to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.
- 2. *The claim of Variegate Realty Pvt. Ltd. has been duly verified as per books of accounts and has been categorized as acceptable and will be dealt as per as per Regulation 13 (1B) and (1C) of CIRP Regulations.